

hITEM NO.113

COURT NO.10

SECTION XVII

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5305 OF 2003

BHAVANI STORES PTE. LTD.

Appellant (s)

VERSUS

ORIENTAL INSURANCE CO. LTD.

Respondent(s)

(With office report)

WITH Civil Appeal NO. 3645 of 2007

(With office report)

Date: 16/07/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s)
in CA 5305/03

Mr. P.V.Shetty, Sr. Adv.
Mr. V.G. Pragasam, Adv.
Mr. S.J.Aristotle, Adv.
Mr. Prabu Rama Subramanian, Adv.

For Appellant(s)
in CA 3645/2007 &
for respondent(s)
in CA 5305/2003

Mr. Santosh Paul, Adv.
Mr. K.K.Bhat, Adv.
Mr. Arvind Gupta, Adv.
Mr. S.N.Bundela, Adv.for
Mr. M.J.Paul, Adv.

For Respondent(s)
in CA 3645/07

Mr. V.Kanakaraj, Sr. Adv.
Mr. V.G. Pragasam, Adv.
Mr. S.J.Aristotle, Adv.
Mr. Prabu Rama Subramanian, Adv.

UPON hearing counsel the Court made the following
ORDER

As prayed, list after two weeks.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master